

GOVERNMENT OF INDIA
MINISTRY OF STEEL

LOK SABHA
UNSTARRED QUESTION NO. 1795
FOR ANSWER ON 10.02.2026

EMPLOYEES IN SAIL UNITS

1795. SHRI BIDYUT BARAN MAHATO:

Will the Minister of STEEL be pleased to state:

- (a) the permanent and non-permanent nature of works in all the units of Steel Authority of India Limited (SAIL);
- (b) the number of employees retired and appointed in each unit of SAIL during the last fifteen years;
- (c) the separate number of posts officers and employees lying vacant in each unit of SAIL at present; and
- (d) the number of contractual workers (employed by contractors) employed in permanent nature of works in each unit of SAIL?

ANSWER

THE MINISTER OF STATE IN THE (SHRI BHUPATHIRAJU SRINIVASA VARMA)
MINISTRY OF STEEL

(a)to(d): In Steel Authority of India Limited (SAIL), the works of a permanent nature are carried out departmentally through regular employees. Certain specialized, intermittent, or non-core activities, are undertaken through outsourcing on job-contract basis, following the prescribed tendering procedures and extant guidelines.

The cost of manpower in SAIL is around 12% of the cost of production, which is highest among its peers. SAIL is, hence, optimising its manpower requirements based on an objective assessment through the process of Annual Human Resource Planning which is approved by the Board on an annual basis.
